

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)-241(PB)/2017

IN THE MATTER OF:

Mooncity Distributors Pvt. Ltd.

.....Petitioner

v.

Swadeshi Civil Infrastructure Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 230-232

Order delivered on 14.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

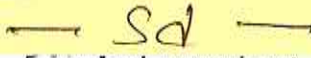
For the Petitioner(s) : Mr. Rajeev K. Goel, Advocate

For the Respondent(s) :

ORDER

Arguments heard. Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

14.09.2017

VINEET